

(c) whether it will be possible to have an interim report before the end of the current year; and

(d) whether directions have been issued to State Governments in this regard?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b) Towards the end of 1961.

(c) In view of the answer to part (b), no interim report is necessary.

(d) No directions are required to be issued by the Government of India.

Bhilai Steel Plant

***116. Shri Amjad Ali:** Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether it is a fact that a large number of workers died due to suffocation caused by the coke oven gas at the Bhilai Steel Plant on the 11th January, 1961;

(b) if so, what is the actual number of workers who died due to suffocation; and

(c) what steps have been taken by the Government to stop the recurrence of such incidents?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) and (c). Question does not arise.

Smuggling of Currency

***117. Shri Nath Pai:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that a large amount of money in one rupee notes is being illegally taken away from India to Malaya;

(b) if so, whether Government have assessed the amount of money so far illegally taken away to Malaya; and

(c) what steps Government propose to take to stop this illegal traffic in rupee notes?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Government have no reason to believe that a large amount of money in one rupee notes is being illegally taken away from India to Malaya.

(b) and (c). Do not arise.

Rural Insurance Scheme

***118. { Shri Aurobindo Ghosal:
Shri Ram Krishan Gupta:**

Will the Minister of **Finance** be pleased to state:

(a) whether the Government have considered and finalised the rural insurance scheme;

(b) if so, the details thereof;

(c) whether it will be implemented through Panchayats; and

(d) if so, how?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) to (d). Do not arise.

गृह-रक्षक

***११६. { श्री म० ला० द्विवेदी :
श्री शी० चं० शर्मा :**

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन राज्यों में गृह-रक्षक दलों की स्थापना की गई है; और

(ख) क्या राजनैतिक दलों के सदस्यों को उनमें सम्मिलित होने की मनाही है ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) महाराष्ट्र, गुजरात, मसूर, बिहार, मध्यप्रदेश, पश्चिमी बंगाल, उत्तर प्रदेश,